

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.55/2000

Monday this the 17th day of January, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. J.L. NEGI, ADMINISTRATIVE MEMBER

1. P.S.Danaseelan, Farash, Govt. of India Press,
Koratty, Thrissur District.
2. K.V.Raman -do-
3. K.O.Philiphose, Mali -do-
4. M.Jayan, Deftary -do-
5. C.M.Nadesan, Chowkidar -do-
6. K.U.Subramanian, Chowkidar -do-
7. A.V.Sreedharan, Chowkidar -do-
8. M.P.Padmanabhan, Chowkidar -do-
9. M.G.Gopalakrishnan, -do-
10. V.K.Subran -do-
11. M.Chitraprasad, Peon -do-
12. P.Veerankutty, Peon -do-
13. P.P.Usha, Peon -do-
14. A.A.Alia, Safaiwala -do-
15. M.K.Mary, Safaiwala -do-
16. N.P.Thankamany, -do-
17. T.S.Manian -do-
18. M.A.Koran, -do- ...Applicants
(By Advocate Mr.C.T.Ravikumar)

V.

1. Union of India, represented by the
Secretary to Government, Ministry of
Urban Development, New Delhi.

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2. The Director of Printing,
B.Wing, Nirman Bhavan,
New Delhi.110 001.

3. The Manager,
Government of India Press,
Koratty, Thrissur District.

...Respondents

(By Advocate: (None present)

The application having been heard on 17.1.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time, learned counsel for applicants seeks permission to withdraw this application with liberty to make a joint representation of the applicants to the first respondent. Liberty is granted and the application is closed as withdrawn. We hope that if a representation is filed, the same would be considered by the competent authority in the department and appropriate orders given to the applicants. No order as to costs.

Dated the 17th day of January, 2000


J.L. NEGI

ADMINISTRATIVE MEMBER


A.V. HARIDASAN

VICE CHAIRMAN

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